

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**(IB)-768(ND)2018**

**PRESENT: MS. INA MALHOTRA**  
**HON'BLE MEMBER(J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.07.2018.**

**NAME OF THE COMPANY: M/s. Queen Logistics V/s. M/s. Classic Bottle Caps Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 9 of IBC, 2016**

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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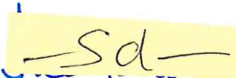
**For the Petitioner:** Ms. Sudha Sachdev, Advocate

**For the Respondent:** Mr. Anuj P. Agarwala, Advocate

**ORDER**

Mr. Anuj Aggarwal, Advocate has put in his appearance on behalf of the Corporate Debtor. He prays for some time to file his reply. Let reply be filed.

To come up for arguments and disposal on 31<sup>st</sup> July, 2018.

  
**(Ina Malhotra)**  
**(Member (J))**